

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 113 of 2017

Dated: 11th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Orange Mamatkhedda Wind Pvt. Ltd.

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Aradhna
Mr. Sidhartha Mohapatra
Mr. Vikas Aggarwal
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Pratyush Singh for R-1

Mr. Purushanindra Kaurav, Sr. Adv.
Mr. Nitin Gaur
Ms. Anuradha Mishra
Mr. Varun Mohan for R-2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **21.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**